

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 03.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 56/16	TP 48/17	Hearing	433(e) / 433(f)	Maithan Ceramic Ltd. Vs Benaka Sponge Iron Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Counsel for petitioner is present. Junior counsel of Shri C.K. Nanda Kumar undertakes to file vakalat for respondents. For vakalat and objections list it on 31.05.2017.

  
MEMBER (J)

  
MEMBER (T)